

THE GAUHATI HIGH COURT AT GUWAHATI
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-79/2004/4871/A

From :- Shri Kaushik Kumar Sharma,
Joint Registrar (Vigilance),
Gauhati High Court,
Guwahati.

To, Shri Rockta Lal Das,
District & Sessions Judge,
Charaideo, Sonari,

Dated Guwahati the ^{fh}6 October, 2021.

Sub: **Civil vacation with station leave permission .**

Ref:- Your letter No. DJCHA/CT/2021/243, dated 04.10.2021.

Sir,

With reference to the above, I am directed to inform you that you have been granted **Civil vacation from 09.10.2021 to 24.10.2021 with permission to leave the head quarter with your official vehicle, at your own cost, from the morning of 09.10.2021 till the evening of 24.10.2021.** The next senior most Judicial officer at the station will remain in charge of your Court and office in your absence.

Yours faithfully,

sd/-

JT.REGISTRAR (VIGILANCE)

Memo NO.HC.VII-79/2004/4872A, dated 6.10.2021

Copy to:

- ✓ 1. The Project Manager, Gauhati High Court.


JT.REGISTRAR (VIGILANCE)